

**Delhi**

A new International Passenger and Cargo Terminal Complex proposed to be constructed at an estimated cost of Rs. 63.95 crores at Delhi airport, is under active consideration of the Government. It will have a 60,000 sq. mts passenger terminal building capable of handling 3.3 million passengers annually. The Cargo Terminal will have an area of 14,000 sq. mts. with a handling capacity of 70,000 tonnes annually. The Terminal is expected to be commissioned by 1985.

**Madras**

A new domestic terminal is proposed to be commissioned at Madras. It will have a floor area of 13,000 sq. mts. and will have handling capacity of 1.2 million passengers annually. The proposal will be considered by Public Investment Board shortly.

**Calcutta**

The present facilities for Calcutta terminal will be extended to meet traffic demands as far as possible. Feasibility of constructing a new domestic terminal is also being examined.

**Opening of Regional offices of Nationalised Banks in Orissa**

3853. SHRI LAKSHMAN MALLICK: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that the clients and the entrepreneurs are facing difficulties in prompt service in the absence of the regional offices of the certain nationalised Banks in the State of Orissa; and

(b) if so, the details of the action taken or proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). State Bank of India, United Bank of India, United Commercial Bank and Andhra Bank have Regional Offices located at Bhubaneshwar. Besides, Bank of India has an Area Manager at Bhubaneshwar, who has been delegated wide powers. Moreover, absence of Regional Office by itself would not result in any difficulty to the clients regarding getting prompt service in-as-much as banks have been instructed to ensure that majority of credit decisions, are taken at Branch Level itself. With this end in view the banks have delegated sufficient powers to the branches and time limits have been prescribed for disposal of loan applications, especially in priority sectors.

जीवन बीमा निगम द्वारा राजस्थान को ऋण दिया जाना

3854. श्री वृद्धि चन्द्र जैन : क्या वित्त मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या यह सच है कि भारतीय जीवन बीमा निगम ने राजस्थान की ग्रामीण क्षेत्र जलपूर्ति योजना के लिए, राजस्थान सरकार द्वारा कई अनुरोध किये जाने के बावजूद कोई ऋण नहीं दिया है; और

(ख) क्या मंत्रालय का विचार उपरोक्त उल्लिखित योजनाओं के लिए निगम से ऋण लेने में सहयोग देने का है और यदि हां, तो किस प्रकार ?

वित्त मंत्रालय में उपमंत्री (श्री मगनभाई बारोट) :

(क) और (ख). भारतीय जीवन बीमा निगम ने सूचित किया है कि उन्हें राजस्थान सरकार से किसी ग्रामीण जलपूर्ति योजना के वास्ते ऋण के लिए अभी तक कोई आवेदन पत्र प्राप्त नहीं हुआ है। पता चला है कि शहरी और ग्रामीण जलपूर्ति योजनाओं की देखभाल करने के लिए हाल में राजस्थान जलपूर्ति एवं जलमल निकासी निरम बनाया गया है। इस सम्बन्ध में जब भी आवेदन पत्र प्राप्त होंगे, जीवन बीमा निगम द्वारा उन पर उचित रूप से विचार किया जाएगा।